

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3 - IA/735(AHM)2024
in
CP(IB)/50(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India
V/s.

Bhavesh Prataprai Gandhi
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on: 09/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Manvi Damle, Adv. for Mr. Maulik Nanavati, Adv.
For the Respondent :

ORDER

IA/735(AHM)2024

Since connected matter is coming up for hearing on 15.05.2024. this matter stands adjourned to 15.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)